

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 77 of 2015 and
IA No. 118 of 2015**

Dated: 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

Global Energy Pvt. Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s)

:

Proxy counsel

ORDER

Counsel are stated to be on their legs in the Supreme Court.

List the matter on **30.01.2017.**

**(I. J. Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**